127

Kondh and Erenga Kandh tribes living in different districts in Orissa;

- (b) if so, since when this scheme has been implemented;
- (c) the amount spent on implementing this scheme in last three years; and
- (d) the number of families belonging to the above communities benefited in Phulabani district in Qrissa in those years?

THE MINISTER OF STATE IN THE AFFAIRS HOME OF MINISTRY (SHRIMATI RAM DULARI SINHA): (a) to (d). The Government of Orissa proposed inclusion of Jhadia Kendh and Erenga Kolha in the list of identified primitive tribal groups for taking up special programmes. This was not agreed to for want of full justification for such inclusion. Benefits under the tribal sub-Plan and other anti-poverty programmes flow to all Scheduled Tribes, Communitywise details of such benefits are not maintained.

"Pulluting Industries in Bombay"

2377. SHRI YASHWANTRAO GADAKH PATIL: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that more than 3000 polluting industries are located in Bombay; and
- (b) if so, what steps are being taken to protech Bombay from pollution of dangerous gasses?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) No, Sir; according to a survey conducted by the Pollution Control Board there are about 141 medium/major industries located in Bombay which are polluting in nature.

(b) The city of Bombay has been notified as Air Pollution Control Area by the Maharashtra Pollution Control Board and industries have been asked to apply for consent as per the provisions of the Air (Prevention and Control of Pollution) Act, 1981. Since vehicluar emissions are

a major contributor of air pollution, a programme for control of pollution from autombile exhausts has also been launched.

Vayudoot Services to Audhra Pradesh

- 2378. SHRI K.S. RAO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Vayudoot has plans to introduce some of the new air services in the country by the end of 1985 with runways built at several places;
- (b) if so, the places which are likely to be covered in Andhra Pradesh; and
- (c) whether there is any proposal with Government to allow the private sector to operate the same?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND IRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a) and (b). Yes, Sir. Subject to availability of infrastructure, aircraft capacity and economic viability of operations Vayudoot has plans to airlink Warrangal by the end of the year 1985.

(c) No, Sir.

"News item Captioned "Noise affects ears of 8 out of 1000 in Calcutta"

2379. SHRI JITENDRA PRASAD: Will the PRIME MINISTER be pleased to state:

- (a) whether his attention has been drawn towards the news item captioned 'Noise affects ears of 8 out of 1000 in Calcutta' (Hindustan Times dated 2 July, 1985);
- (b) if so, the reaction of Government thereto; and
- (c) the steps proposed to check noise pollution in other big cities also?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) Yes, Sir.